

ITEM NO.22

Court 4 (Video Conferencing)

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application No(s). 1810/2019 in Cr1.A. No.
1246/2019

TARUN JIT TEJPAL

Petitioner(s)

VERSUS

THE STATE OF GOA & ANR.
(FOR IA No.96523/2020-EXTENSION OF TIME)

Respondent(s)

Date : 05-10-2020 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE R. SUBHASH REDDY
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Ankur Chawla, Adv.

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Arun R. Pedneker, Adv.
Mr. Rajat Nair, Adv.
Ms. Mukti Chowdhary, AOR

UPON hearing the counsel the Court made the following

O R D E R

Mr. Kapil Sibal, learned senior counsel appearing for the
petitioner prays for and is allowed a week's time to file a reply.

List the matter on 15.10.2020.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER